

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 89/17 in CP No.51/ BB/2017	-	Maintainability	BIFR Ref. Petition U/s 434(1)(d)	Karnataka State Financial Corporation Vs Bagalkot Cement & Industries Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Dr. T. Somashekar 94811 35419 Petitioner T. Somashekar

2. CA Saral JARWALA Respondent CA Saral JARWALA

3. Ajit Walurika 9819800912 ———— Ajit Walurika

ORDER

Counsel for Petitioner is present. Matter is listed today for consideration on the withdrawal memo. Petitioner Counsel was directed to file simple memo for withdrawal of petition as per order dated 18/01/2018. However, Counsel for Petitioner requested for adjournment, as he has to consult the concerned person. C.A for Respondent is present. He opposed for adjournment. For reporting withdrawal of the petition by filing simple memo of withdrawal, list it on 13/03/2018.


Member (T)


Member (J)